

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 522 OF 2019 IN
DFR NO. 5084 OF 2018

Dated : 6th May, 2019

In the matter of:

Essar Steel India Limited

Versus

Dakshin Gujarat Vij Company Limited & Ors.

... Appellant (s)

...Respondent (s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **08.07.2019**.

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PS/Court Master